Signature

## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/36/(IB)/2018

NAME OF THE PETITIONER(S)

: BHANSALI CHEMICALS MADRAS LTD

NAME OF THE RESPONDENT(S)

: SIPCOT & SIDCO PHASE II ENTERPREURE FINISHED LEATHER EFFLUENT TREATMENT COM PVT LTD

**UNDER SECTION** : 9 RULE 6

Name (in Capital)

VI-10-BILANION

PCS for ale

Represented by

## **ORDER**

PCS representing the petitioner/operational creditor present and stated that he has sent notice to the respondent for appearance and making submissions today and the same was delivered. He prayed for time to file an affidavit in proof of sending notice to the respondent by the next date of hearing. Time is enlarged at request. Put up on 12.02.2018.

Member(Technical)

(S VIJAYARAGHAVAN) (K ANANTHA PADMANABHA SWAMY) Member(Judicial)